

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 2559
TO BE ANSWERED ON THE 9TH JULY, 2019

EXTENSION OF GRAZING GROUNDS

2559. SHRI AJAY MISRA TENI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is contemplating on the extension of grazing grounds in the country;
- (b) if so, the details thereof, State-wise/district-wise;
- (c) whether the Government is considering/proposes to ensure the availability of grazing ground at the gram panchayat level;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): There is no such information available with this Ministry. As per the available report in Land Use Statistics At a Glance June, 2017, by the Directorate of Economic & Statistics, Ministry of Agriculture and Farmers Welfare, the area under Permanent pasture and other grazing land in the country is 10258 thousand ha. The State-wise area under permanent pasture & other grazing land in the country is **annexed**.

Ministry of Fisheries, Animal Husbandry and Dairying is implementing a centrally sponsored scheme namely, National Livestock Mission in all States and UTs wherein financial assistance is provided for fodder production under the component Fodder Production from Non-Forest wasteland/rangeland/grassland/non arable lands. Besides, Additional Fodder Development Programme (AFDP) a sub-scheme of Rashtriya Krishi Vikas Yojana (RKVY) is implemented by Ministry of Agriculture & Farmers Welfare for enhancing the availability of fodder for livestock rearers.

(c): The State governments are free to implement such programmes & access the central funds detailed in (b) above, for the purpose.

(d) & (e): Do not arise.

ANNEXURE**State wise area under permanent pastures and other grazing land in the country**

(in thousand Ha)

Name of the State/UTs	2014-15
ANDHRA PRADESH	214
ARUNACHAL PRADESH	18
ASSAM	167
BIHAR	15
CHHATTISGARH	887
GOA	1
GUJARAT	851
HARYANA	25
HIMACHAL PRADESH	1510
JAMMU & KASHMIR	112
JHARKHAND	114
KARNATAKA	904
KERALA	0
MADHYA PRADESH	1303
MAHARASHTRA	1249
MANIPUR	1
MEGHALAYA	-
MIZORAM	11
NAGALAND	-
ODISHA	524
PUNJAB	5
RAJASTHAN	1674
SIKKIM	-
TAMIL NADU	108
TELANGANA	299
TRIPURA	1
UTTARAKHAND	192
UTTAR PRADESH	65
WEST BENGAL	2
A&N ISLAND	4
CHANDIGARH	-
D & N HAVELI	1
DAMAN & DIU	-
DELHI	0
LAKSHADWEEP	-
PUDUCHERRY	-
ALL INDIA	10258

"- " Not Available/Not Received

"0" relates to the area below 500 hectares

Source: Directorate of Economics & Statistics, Ministry of Agriculture and Farmers Welfare

*provisional